

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(C) No.1539 of 2020**

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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**  
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**Order No.03**

**Date: 09.07.2020**

This case is taken up through video conferencing.

Mr. Shubham Mishra, learned A.C. to S.C. (Mines)-II prays for and is allowed two weeks more time by way of last indulgence to file counter affidavit on behalf of the respondents.

Put up this case under the same heading after two weeks.

*Sanjay/*

**(Rajesh Shankar, J.)**